

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) Construction of Road over bridge in lieu of level crossing No. 114-A at Km. 285/2-4 at Nandgaon has been included in the Railway's Works Programme of 96-97 at a cost of Rs. 167.79 lakhs (Railway's share—Rs. 97.71 lakhs and State Government's share—Rs. 70.08 lakhs).

11.14 hrs.

The Lok Sabha then adjourned till twelve of the clock.

12.00 hrs.

[English]

The Lok Sabha re-assembled at Twelve of the Clock

(Mr. Deputy-Speaker in the Chair)

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please sit down.

(Interruptions)

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Please speak one by one. Let Shri Jaswant Singh speak...(Interruptions) Please sit down. Please speak one by one...(Interruptions)

[English]

12.03 hrs

At this stage, Dr. Satyanarayan Jatia and some other Hon. Members came and stood on the floor near the Table ... (Interruptions)

MR. DEPUTY SPEAKER : Now, Papers to be laid on the Table.

(Interruptions)

MR. DEPUTY SPEAKER : The House stands adjourned till 2.00 p.m.

12.04 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy Speaker in the Chair)

[English]

PAPERS LAID ON THE TABLE

Annual Report and Review by the Government of the working of the Allahabad Museum Society, Allahabad for 1992-93 and statement showing reasons for delay in laying these papers etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society, Allahabad, for the year 1992-93, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum Society, Allahabad, for the year 1992-93.

[Placed in Library, See No. LT-404/96]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society, Allahabad, for the year 1993-94, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum Society, Allahabad, for the year 1993-94.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-405/96]

Annual Accounts, Audit Report thereon and Review by the Government of the Audited Accounts of the Paradip Port Trust for 1994-95 along with statement showing reasons for delay in laying these papers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) On behalf of Shri T.G. Venkataraman : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 100 of the Major Port Trust Act, 1963 :

(i) Annual Accounts of the Paradip Port Trust for the year 1994-95, together with Audit Report thereon;

(ii) Review by the Government of the Audited Accounts of the Paradip Port Trust for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-406/96]

Notification under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993 and Notification under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : Sir, I beg to lay on the Table :

- (1) A copy of the National Human Rights Commission (Group 'C' and Group 'D' posts) Recruitment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 175 in Gazette of India dated the 20th April, 1996, under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993, together with a corrigendum thereto (Hindi and English versions) published in Notification No. G.S.R. 352(E) dated the 5th August, 1996.

[Placed in Library, See No. LT-407/96]

- (2) A copy of the Indo-Tibetan Border Police Force, Inspector (Hindi and English versions) Recruitment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 800(E) in Gazette of India dated the 18th December, 1995 under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

[Placed in Library, See No. LT-408/96]

Notification under sub-section (2) of section 43 of the Central Agricultural University Act, 1992.

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table :

- (1) A copy of the Notification No. VC/CAU/14 (Establish)/93 (Hindi and English versions) published in Gazette of India dated the 18th May, 1996 approving the first Ordinance regarding the establishment and management of the College of fisheries at Lembuchera in Tripura made by the Vice-Chancellor of Central Agricultural University, Imphal under sub-section (2) of section 43 of the Central Agricultural University Act, 1992.

[Placed in Library, See No. LT-409/96]

Annual Report and Review by the Government of the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta for 1994-95 alongwith statement showing reasons for delay in laying these papers.

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) On behalf of Shri Sis Ram Oia : Sir, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government of the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-410/96]

Annual Reports and Review by the Government of the workings of the Bal Bhavan Society India, New Delhi, Indian Council of Philosophical Research, New Delhi and Indian Council of Historical Research, New Delhi for 1994-95 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) On behalf of Shri Muhi Ram Saikia : Sir, I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhavan Society India, New Delhi, for the year 1994-95.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhavan Society India, New Delhi, for the year 1994-95, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bal Bhavan Society India, New Delhi, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-411/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 1994-95.

[Placed in Library, See No. LT-412/96]

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.